

293860/2023

**GOVERNMENT OF JAMMU AND KASHMIR**  
**DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS**  
Civil Secretariat, Srinagar/Jammu

**Notification**

Jammu, the <sup>25<sup>th</sup></sup> of October, 2023

**S.O 553** In exercise of the powers conferred as contained in Section 21 of the Code of Criminal Procedure, 1973, the Government hereby appoints Sh. Shahid Yousuf Bhat, Executive Officer, Municipal Committee Mattan having additional charge of Municipal Committee Seer Hamdan, to be the Special Executive Magistrate, who shall exercise the powers of Special Executive Magistrate within his territorial jurisdiction.

**By Order of the Government of Jammu and Kashmir.**

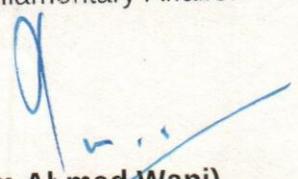
**Sd/-**  
**(Achal Sethi)**  
**Secretary to Government**

No.Law/Powr/8/2023-10

Dated: - - 10-2023

**Copy to the:-**

- 1) Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
- 2) Divisional Commissioner, Kashmir.
- 3) Secretary to Government, Revenue Department
- 4) District Magistrate, Anantnag. This is with reference to letter No. DMA/JUDICIAL/Gen/23/3242-43 dated 19-10-2023.
- 5) Concerned Officer.
- 6) General Manager, Government Press, Srinagar for publication in an extra ordinary issue of the Government Gazette.
- 7) SO section, Department of Law, Justice and Parliamentary Affairs.
- 8) Incharge Website

  
**(Shamim Ahmad Wani)**  
**Senior Law Officer**  
**Department of Law, Justice and P.A**

